

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|----------|--|
| - | TP 91/16 | Hearing | 397/ 398 | Charles Prabhakar & 2 Others Vs Evangelical Trust Association of South India |


| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT) | SIGNATURE |
|---------|-------------------------------------|--|-----------|
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| ① | K.S. VADIVELU. 94483-5570. | ADVOCATE FOR Petitioners 1 to 3 |
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T.T. Indira
21/3/2017

Shri K.S. Vadivelu, Advocate, appeared for petitioners 1 to 3. He undertakes to file vakalat for petitioners.

List it on 24.03.2017.


MEMBER (J)


MEMBER (T)